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persons firms concerned from getting licences for specified periods and in addition, to refer to the Central Bureau of Investigation for launching prosecution under Section 5 of the Import and Exports (Control Act, 1947. Such parties who were found guilty of the offences under the ITC ETC Rules were also de-registered from participation in the Export Promotion Schemes. Non-realisation of foreign exchange in respect of overdue exports proceeds also amounts to violation of ITC ETC rules and Government have taken action in the manner mentioned above.

Similar action was taken by RBI against exporters who failed to realize the export proceeds within the prescribed period under the Foreign Exchange Regulation Act.

However it may be noted that such cases of default are few as compared to the very large number of exporters and the large volume of exports.

Booking Office at Howrah Station

4909. Shri Suboth Hansda: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a new platform booking office has been constructed at the Howran Station by the Eastern Railway;

(b) if so, the total expenditure involved; and

(c) whether this was done departmentally or through a contractor?

The Minister of State in the Ministry of Rallways (Dr. Ram Subhag Singh): (a) to (c). No. However, a platform-cum-cab road ticket booth at Howrah station has since been replaced by a spacious one at an estimated cost of Rs, 16,000. The construction work of the booth has been done through a contractor.

उत्तर बिहार में ग्रखवारी कागज भौर कागज की लुखी बनाने का कारखाना

4910. श्री लहटन चौधरी : क्या उद्योग मंत्री यह बताने की कपा करेंगे कि :

(क) क्या यह सच है कि उत्तर बिहार में मखबारी कागज तथा कागज की लुग्दी बनाने का एक कारखाना स्थापित करने की सम्भावना का पता लगाने के लिये ममरीका के कागज उद्योग विगेषझों के एक दल ने हाल में बिहार राज्य का दौरा किया था; भौर

(ख) यदि हां, तो उक्न दल द्वारा दिये गये प्रतिवेदन की मुख्य-मुख्य बात क्या है तथा उनके बारे में मरकार की क्या प्रतित्रिया है ?

उद्योग मंत्री (भी बा॰ संत्रीवंदा) : (क) प्रमरीका के कागज उद्योग के विगेयज्ञों के इस तरह के किसी भी दल ने विहार का दारा नहीं किया था। इस प्रकार के प्रिटेन के मेसमं माइमन हैं-डिलिंग इ.जीनियमं तथा मैक्सिको के मैसमं जिया इं:स्ट्रियल डे सैन किस्टोबस के विगेयज्ञों का ०क दल भारन ग्राया था इसने बिहार राज्य समेन विभिन्न राज्यों में कुछ म्यानों पर दौरा किया था।

(ख) उपयुंक्त दल से रिपोर्ट मिलने की प्रतीक्षा की जा रही है।

Flag Station at Brahmpur

4911. Shri Daljit Singh: Wiii the Minister of **Rallways** be pleased to refer to the reply given to Unstarred Question No. 2426 on the 18th March, 1966 and state:

(a) whether it is a fact that the Bhakra Dam has been completed and the Government of Punjab do not require the Rupar-Nangal Dam Railway line for their use;

(b) whether it is also a fact that the Railway line from Rupar to Nangai Dam is in profit and monthly income from Nangal Dam station amounts to about Rs. 10 to 12 lakhs; and (c) if so, the reasons as to why the Railway Administration are not ready to undertake the job for providing a flag station at Brahmpur between Nangal Dam and Bhanupali on the Rupar-Nangal Dam section?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a) No. Some portion of the Bhakra Dam works *i.e.* the Right Bank Power Plant, are still in progress.

(b) The Rupar-Nangal Dam Section is running at a loss.

(c) The question of providing a flag station at Brahmpur is being re-considered taking into account the latest developments in the arca.

Public Sector Undertakings

4912. Shri Yashpal Singh: Shri Maheshwar Naik:

Will the Minister of Industry be pleased to state:

(a) whether it is a fact that the idle capacity in certain Public Sector Undertakings is increasing;

(b) if so, the names of those undertakings; and

(c) the measures contemplated in the matter?

The Minister of Industry (Shri D. Sanjivayya): (a) Of the 18 units which were working below full capacity, at the end of 1965, 10 units have subsequently reported improvement in the production level.

(b) The remaining 8 .: nits are:

- 1. Rourkela Fertilizer Plant of Hindustan Steel.
- 2. Rourkela Pipe Plant of Hindustan Steel.
- National Coal Development Corporation.
- 4. Heavy Water Plant, Nangal Unit of Fertilizer Corporation.
- Alwaye Unif of Hindustan Insecticides.

- Watch Unit of Hindustan Machine Tools.
- 7. Hindustan Salts,
- Mining and Allied Machinery Corporation.

(c) Every effort is being made to step up production by tackling the problems in each undertaking.

पड़िखम रेलवे की गाड़ियों में चलने वाल। बदमाझों का गिरोह

> 4913. भी हुकम चन्द कछवायः भी दाजी: भी बड़े:

क्या रेलचे मझी यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि मथुरा तथा बड़ोदा के बीच चलने वाली ग्रप तथा डाउन पासेंल गाड़ियों में गंगापुर तथा भिवानी मण्डी स्टेशनों के बीच बदमाशों का एक दल चलता है जो यात्रियों को ताश के पत्तों के बेल दिखाकर लूटता है स्रोर विरोध करने बालों को मारपीट कर माग जाता है;

(ख) क्या यह भी सच है कि इम गिरोह के बारे में रेलवे पुलिस धौर रेलवे ब्रधिकारियों | को भी जानकारी है; धौर

(ग) यदि हां, तो उन बदमाशों, रेलवे पुलिस धौर रेलवे घछिकारियों के विरुद्ध क्या कार्यवाही की गई ?

रेलचे मंत्रालय में राज्य-मंत्री (डा॰ राम सुभग सिंह) : (क) ग्रौर (ख)-वास्तविक स्थिति यह है कि पश्चिम रेल प्रशासन को कुछ संमद मदस्यों की ग्रोर से शिकायतें मिलीं थीं कि रनलाम-मन्दसौर, कोटा-महीदपुर भौर नागदा-बडोदा खंडों की स्थानीय गाड़ियों में ज्या खेला जाता है। इस पर इस सम्वन्ध में जांच की गयी भौर इस मंडल में सक्रिय धपराधियों के एक दल के